

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1687
TO BE ANSWERED ON 13.02.2023**

ESIC SCHEME

1687. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether country is on track to meet the Government's target of extending the Employees State Insurance Corporation (ESIC) scheme to all districts across the country by the end of 2022;**
- (b) if so, the details thereof, State-wise and year-wise along with the progress made under the scheme since 2014; and**
- (c) the State-wise progress made on the Government's target of bringing unorganised sector workers within the coverage of the ESIC?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): As on 01.02.2023, the Employees' State Insurance (ESI) scheme is notified in all the states and union territories, except in the union territory of Lakshadweep. Out of the 744 districts of the country, the ESI scheme is extended in 609 districts, which include 481 fully covered and 128 partially covered districts under the scheme. The state-wise details of the ESI coverage extended in districts since 2014 is placed at Annexure.

The Employees' State Insurance (ESI) Act, 1948 is applicable to the factories and establishments having ten or more employees, drawing wages up to Rs.21000/- (Rs. 25,000/- for persons with disabilities). As such, the Act does not apply to the unorganised sector.

In the Code on Social Security 2020, provision of benefits to the unorganized sector is contained in Section 45 and Section 109 of the Code whereby the Central Government and the State Governments can frame scheme for unorganized workers. The Code has not come into force so far.

S. No.	Name of State	No. of Centers notified* (*It used to be notified as centres)	No. of Centers Notified* (*It used to be notified as centres)	Total No. of Fully Notified Distt.	Total No. of Partially Notified Distt.	No. of Centers notified	Total No. of Fully Notified Distt.	Total no. of Partially Notified Distt.	Fully Notified Distt.	Partially Notified Distt.	Fully Notified Distt.	Partially Notified Distt.	Fully Notified Distt.	Partially Notified Distt.	Fully Notified Distt.	Partially Notified Distt.	Fully Notified Distt.	Partially Notified Distt.	Fully Notified Districts Cumulative	Partially Notified Districts Cumulative
		2014-15	2015-16	2016-17			2017-18		2018-19		2019-20		2020-21		2021-22		2022-23		2022-23	
27.	Sikkim	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	2	0
28.	Tripura	0	0	0	0	0	1	4	0	0	0	0	3	0	4	0	0	0	8	0
29.	Andaman Nicobar	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
30.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
31.	Dadra and Nagar Haveli & Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0
32.	Jammu & Kashmir	1	0	8	0	0	0	12	0	0	0	0	0	0	0	0	0	0	8	12
33.	Ladakh	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	2
34.	Delhi	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	11	0
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	4	0
	Total	83	99	271	51	1	24	42	6	13	27	25	7	0	48	0	39	0	481	128
